

DIVISION BENCH

ITEM NO.189

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.26/ALD/2024

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 11th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	AKSHAT JAIN & ANR. V/S ANMOL BREWERIES PRIVATE LIMITED & ORS
UNDER SECTION	241/242 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Pawan Kumar Proxy for : *For the Petitioners*
Sh. Adesh Tandon, Adv.

NONE : *For the Respondents*

ORDER

- 1.** There is no response filed so far on behalf of the Respondents.
- 2.** Let the reply/ response be filed on behalf of the Respondents within a period of two weeks. The matter is adjourned for 1st August, 2024.
- 3.** Meanwhile, interim order to continue.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

11th July, 2024

*Avaneesh Kumar Singh
(Stenographer)*